HIGH COURT OF JHARKHAND: RANCHI

NOTICE

It is for information to all concerned that the Learned Advocates of the petitioners relating to Senior Citizens or persons suffering from terminal illness may file an affidavit supported with relevant documents in this regard before the undersigned, so that the cases of Senior Citizens or parties suffering from terminal illness may be taken-up on a priority basis under the category of TARGETED CASES in the cause list.

Further, the learned Advocates/petitioners filing fresh cases where the petitioners are Senior Citizens or terminally ill persons, may file the petition with relevant supporting documents , in order to take-up their matters on a priority basis .

By the order of the Court

Dated: 7th July, 2025.

Sd/-(Nikesh Kumar Sinha) Registrar (Judicial)